

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 586
(To be answered on the 6th February 2025)**

DEVELOPMENT OF AIRSTRIP IN RAJASTHAN

586. SHRI HANUMAN BENIWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has formulated any action plan to develop 14 airstrips in Rajasthan including in Nagaur under the National Airport Development Plan through the Airports Authority of India and if so, the details thereof;**
- (b) the details of the progress made so far regarding the development plans of the said airstrips;**
- (c) the time by which the said airstrips are likely to be developed as per the action plan of the Government; and**
- (d) the details of the infrastructural requirements to be fulfilled for the development of the Nagaur airstrip?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): The expansion and development of infrastructure at airports is a continuous process and is undertaken by the Airports Authority of India (AAI) and other Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand and willingness of airlines to operate to/from such airports. The responsibility for implementation of the airport project including land acquisition, funding, R&R etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.

(d): Nagaur Airstrip belongs to State Government of Rajasthan and is available in the tentative list of unserved airports/airstrips in the Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) Document.

However, none of the airline bidders have submitted the proposal to operate RCS flight from Nagaur airstrip till completion of five rounds of bidding under UDAN.
